

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1(ND)11
CA. NO.

CORAM:

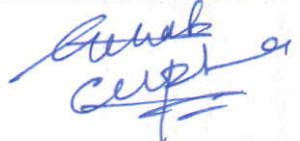
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016**

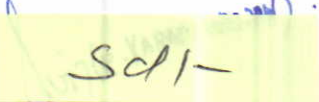
NAME OF THE COMPANY: M/s. Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute Of
Cellular Therapies Pvt. Ltd.

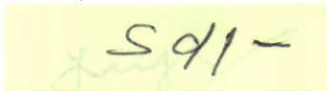
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	As. Mukesh Gupta	Adv.	Respondents	

ORDER

None appears. List on 25.11.2016 for the appearance of the parties and for arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)